

Annexure - 8
Name of the corporate debtor : Unik Bazar Limited
Date of commencement of CIRP : 24th November, 2022
List of creditors as on 08.02.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Aditi Creation	30.12.2022	780,442.00	702,298.00	Unsecured	-	-	No	0.00%	-	-	78,144.00	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 702298.00 and Rs. 780442.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
2	Aditya Creations	31.12.2022	796,157.00	746,157.00	Unsecured	-	-	No	0.00%	-	-	50,000.00	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 746157.00 and Rs. 796157.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
3	Adsons Apparels	30.12.2022	645,019.00	645,019.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
4	Anand Garments Private Limited	04.01.2023	719,919.00	719,919.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
5	Ashish Enterprises	02.01.2023	1,248,825.00	726,235.00	Unsecured	-	-	No	0.00%	-	-	522,590.00	-	An amount of Interest of Rs. 522265.00 is not admitted as the OC had not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. The interest rate if any written in the invoice is not considered as due date after which interest to be charged is not clear as per invoice. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 726235.00 and Rs. 1,248,825.00 has been claimed by OC in respect of principal outstanding other than interest. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
6	B Fashion Studio LLP	29.12.2022	5,744,558.00	5,615,615.75	Unsecured	-	-	No	0.00%	-	-	128,942.25	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 4014399.75 and Rs. 4030084 has been claimed by the OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount. The excess interest claimed by the OC against the interest calculated as per MSME Act is not admitted.
7	B V Enterprises	03.01.2023	159,652.00	159,652.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
8	Blue Clothing	07.01.2023	357,376.00	92,700.00	Unsecured	-	-	No	0.00%	-	-	264,676.00	-	An amount of Interest of Rs. 125313.00 is not admitted as the OC had not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. In Tax Invoice submitted by the OC also there is nothing written about the interest rate and due date after which interest will be charged by the OC if payment is not made within that period. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 92700.00 and Rs. 232063.00 has been claimed by the OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
9	Camey Synthetics Private Limited	28.12.2022	5,660,118.73	5,657,275.26	Unsecured	-	-	No	0.00%	-	-	2,843.47	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 5657275.26 and Rs. 5660118.73 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
10	D K Oswal Hosiery	02.01.2023	303,185.00	303,185.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
11	Daniyal Fashion Style	02.01.2023	324,725.00	286,487.00	Unsecured	-	-	No	0.00%	-	-	38,238.00	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 286487.00 and Rs. 324725.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
12	Delite Apparels Private Limited	29.12.2022	190,963.00	190,963.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
13	Denova Collections	26.12.2022	255,285.00	255,285.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
14	Euro United Services	01.01.2023	343,163.89	343,163.89	Unsecured	-	-	No	0.00%	-	-	-	-	-
15	HEAVEN'S	02.01.2023	516,225.64	516,225.64	Unsecured	-	-	No	0.00%	-	-	-	-	-
16	J M Jain LLP	31.12.2022	61,446,043.00	61,446,043.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
17	Jineshwar Apparels	02.01.2023	1,716,110.00	1,251,106.00	Unsecured	-	-	No	0.00%	-	-	465,004.00	-	An amount of Interest of Rs. 464878.00 is not admitted as the OC had not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. The interest rate if any written in the invoice is not considered as due date after which interest to be charged is not clear as per invoice. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 1251106.00 and Rs. 1,251,106.00 has been claimed by OC against principal outstanding other than interest. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
18	Karni Textile	03.01.2023	257,250.00	-	Unsecured	-	-	No	0.00%	-	-	257,250.00	-	The amount of claim filed by OC against the corporate Debtor M/s Unik Bazar Limited is not admitted as the claim have not been filed in the prescribed form of IBC, away bills against the sales invoices, purchase order from CD or any other details is not submitted by OC till date.
19	Koolkids Garments Private Limited	05.01.2023	103,579.00	86,316.00	Unsecured	-	-	No	0.00%	-	-	17,263.00	-	An amount of Interest of Rs. 17263.00 is not admitted as the OC had not submitted Interest Calculation details as per MSME Act.
20	Life Time Fashion	05.01.2023	491,611.00	372,586.00	Unsecured	-	-	No	0.00%	-	-	119,025.00	-	An amount of Interest of Rs. 119025.00 is not admitted as the OC had not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. The interest rate if any written in the invoice is not considered as due date after which interest to be charged is not clear as per invoice. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days.
21	M A Hosiery industries	29.12.2022	585,460.00	349,180.00	Unsecured	-	-	No	0.00%	-	-	236,280.00	-	An amount of Interest of Rs. 236280.00 is not admitted as the OC had not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. The interest rate if any written in the invoice is not considered as due date after which interest to be charged is not clear as per invoice. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days.
22	Maheshwara Traders	11.01.2023	297,775.00	297,775.00	Unsecured	-	-	No	0.00%	-	-	-	-	-

23	Manibhadra Creation	02.01.2023	480,975.00	311,562.00	Unsecured	-	-	No	0.00%	-	-	169,413.00	-	An amount of interest of Rs. 167057.00 is not admitted as the OC had not submitted any agreement or contract with the CD with respect to interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. The interest rate if any written in the invoice is not considered as due date after which interest to be charged is not clear as per invoice. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 311562.00 and Rs. 313918.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
24	Megha Creations	07.01.2023	453,264.00	409,671.00	Unsecured	-	-	No	0.00%	-	-	43,593.00	-	The OC had submitted interest calculation as per MSME Act and it is less than the amount claimed in Form B. The excess interest claimed by the OC is not admitted.
25	Muniram Jai Bhagwan	04.01.2023	366,934.00	366,934.00	Unsecured	-	-	No	0.00%	-	-	-	-	-
26	Neelam Hosiery	02.01.2023	1,040,849.00	-	Unsecured	-	-	No	0.00%	-	-	1,040,849.00	-	The amount of claim filed by OC against the corporate Debtor M/s Unik Bazar Limited is not admitted as the claim have not been filed in the prescribed form of IBC, away bills against the sales invoices, purchase order from CD or any other details is not submitted by OC till date.
27	New J B collection	02.01.2023	1,321,282.47	971,974.00	Unsecured	-	-	No	0.00%	-	-	349,308.47	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 971974.00 and Rs. 1321282.47 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
28	Rajiv Kaushik Hosiery	30.12.2022	1,236,103.00	-	Unsecured	-	-	No	0.00%	-	-	1,236,103.00	-	The amount of claim filed by OC against the corporate Debtor M/s Unik Bazar Limited is not admitted as the claim have not been filed in the prescribed form of IBC, away bills against the sales invoices, purchase order from CD or any other details is not submitted by OC till date.
29	Ranisati International	31.12.2022	957,321.00	666,083.10	Unsecured	-	-	No	0.00%	-	-	291,237.90	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 666083.10 and Rs. 957321 has been claimed by OC. The difference amount is not admitted as the OC had accepted the balance outstanding in the books of CD i.e. Rs. 666083.10 vide mail dated 31.01.2023
30	Real Clothing Co.	02.01.2023	307,568.00	45,672.72	Unsecured	-	-	No	0.00%	-	-	261,895.28	-	An amount of interest of Rs. 261478.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. In Tax Invoice submitted by the OC also there is nothing written about the interest rate and due date after which interest will be charged by the OC if payment is not made within that period. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 45672.72 and Rs. 46090.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
31	Real Life Style	02.01.2023	756,857.00	417,458.00	Unsecured	-	-	No	0.00%	-	-	339,399.00	-	An amount of interest of Rs. 339399.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. In Tax Invoice submitted by the OC also there is nothing written about the interest rate and due date after which interest will be charged by the OC if payment is not made within that period. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days.
32	Ritu Collection	28.12.2022	1,083,668.59	1,083,668.59	Unsecured	-	-	No	0.00%	-	-	-	-	-
33	Shri Nakodaji Creation	04.01.2023	1,700,482.00	1,583,495.80	Unsecured	-	-	No	0.00%	-	-	116,986.20	-	The excess interest claimed by the OC against the interest calculated as per MSME Act is not admitted.
34	Smiley Garments	30.12.2022	2,240,333.00	1,320,587.00	Unsecured	-	-	No	0.00%	-	-	919,746.00	-	An amount of interest of Rs. 854623.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. In Tax Invoice submitted by the OC also there is nothing written about the interest rate and due date after which interest will be charged by the OC if payment is not made within that period. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 1320587.00 and Rs. 1385710.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
35	Suruchi Garments	02.01.2023	656,672.00	655,951.50	Unsecured	-	-	No	0.00%	-	-	720.50	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 655951.50 and Rs. 656672.00 has been claimed by OC. The difference amount is not admitted as the OC had accepted the balance outstanding in the books of CD i.e. Rs. 655951.50 vide mail dated 05.02.2022
36	Tribhuvan Apparels Private limited	30.12.2022	1,757,449.00	1,741,735.00	Unsecured	-	-	No	0.00%	-	-	15,714.00	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 1741735.00 and Rs. 1757449.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
37	Unimax Apparels	30.12.2022	2,945,974.00	700,000.00	Unsecured	-	-	No	0.00%	-	-	2,245,974.00	-	An amount of interest of Rs. 977301.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 700000.00 and Rs. 1968673.00 has been claimed by OC against principal outstanding other than interest. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
38	Vikas Industries	30.12.2022	300,051.44	29,547.36	Unsecured	-	-	No	0.00%	-	-	270,504.08	-	An amount of interest of Rs. 71875.44 is not considered as the OC had not submitted any agreement or contract with the CD with respect to interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. The interest rate if any written in the invoice is not considered as due date after which interest to be charged is not clear as per invoice. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days. As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 29547.36 and Rs. 28176 has been claimed by OC against principal outstanding other than interest. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
39	Vintage Studio	07.01.2023	536,033.00	397,378.00	Unsecured	-	-	No	0.00%	-	-	138,655.00	-	An amount of interest of Rs. 138655.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. The interest rate if any written in the invoice is not considered as due date after which interest to be charged is not clear as per invoice. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days.
40	Vrisha Clothing	30.12.2022	409,609.00	281,520.00	Unsecured	-	-	No	0.00%	-	-	128,089.00	-	An amount of interest of Rs. 128089.00 is not considered as the OC had not submitted interest calculation as per MSME Act. The same is also admitted by the OC vide mail dated 31.01.2023.
41	Zaab Fashion Limited	27.12.2022	982,037.00	956,284.59	Unsecured	-	-	No	0.00%	-	-	25,752.41	-	As per the books of account of CD, the outstanding ledger balance for OC account is Rs. 956284.59 and Rs. 982037.00 has been claimed by OC. The difference amount is not admitted as the OC had not given any clarification or details in support of the difference amount.
42	Shri Khatu Shyam Mega Mart LLP	12.01.2023	53,536,075.00	-	Unsecured	-	-	No	0.00%	-	-	53,536,075.00	-	The OC had not submitted signed sales invoices, Purchase Order, Eway Bills against the invoices submitted, Ledger with CD, Interest Calculation Sheet, Msme Certificate or any other details which support OC claim. So the claim is not admitted.
43	Mangal Garments	12.01.2023	359,436.00	359,436.00	Unsecured	-	-	No	0.00%	-	-	-	-	-

44	A G Apparels	12.01.2023	1,892,249.00	1,240,819.00	Unsecured	-	-	No	0.00%	-	-	651,430.00	-	An amount of Interest of Rs. 651430.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. In Tax Invoice submitted by the OC also there is nothing written about the interest rate and due date after which interest will be charged by the OC if payment is not made within that period. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days.
45	Trishul Dealcom Private Limited	13.01.2023	1,627,907.00	1,057,476.00	Unsecured	-	-	No	0.00%	-	-	570,431.00	-	An amount of Interest of Rs. 570431.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC. In Tax Invoice submitted by the OC also there is nothing written about the interest rate and due date after which interest will be charged by the OC if payment is not made within that period. As per purchase order of CD also, it is not clear, what should be considered as Due Date after which interest to be charged by the OC if payment is not made after 90 days.
46	S M Enterprises	13.01.2023	1,632,448.75	1,632,448.75	Unsecured	-	-	No	0.00%	-	-	-	-	
47	Multan Cap House	17.01.2023	2,911,091.25	1,954,277.25	Unsecured	-	-	No	0.00%	-	-	956,814.00	-	An amount of Interest of Rs. 956814.00 is not considered as the OC has not submitted any agreement or contract with the CD with respect to Interest rate and due date of payment after which the interest will be charged on the outstanding balances as per OC.
48	K C Fashion	24.01.2023	3,202,416.00	3,163,088.23	Unsecured	-	-	No	0.00%	-	-	39,327.77	-	The excess interest claimed by the OC against the interest calculated as per MSME Act is not admitted.
49	J D Fashion	21.01.2023	1,049,249.00	1,049,249.00	Unsecured	-	-	No	0.00%	-	-	-	-	
50	S Square	21.01.2023	533,529.00	533,529.00	Unsecured	-	-	No	0.00%	-	-	-	-	
51	Bon Mayor India Private Limited	28.01.2023	340,567.00	-	Unsecured	-	-	No	0.00%	-	-	340,567.00	-	The claim filed by OC against the corporate Debtor M/s Unik Bazar Limited is not admitted as the claim has not been filed in the prescribed form of IBC, away bills against the sales invoices, purchase order from CD or any other details is not submitted by OC till date.
52	Kreative Kids International	06.02.2023	446,756.52	-	Unsecured	-	-	No	0.00%	-	-	446,756.52	-	The amount of claim filed by OC against the corporate Debtor M/s Unik Bazar Limited is not admitted as the claim have not been filed in the prescribed form of IBC, Sales Invoices, away bills against the sales invoices, purchase order from CD or any other details is not submitted by OC till date.
53	Vijay Singh lodha & Sons	07.02.2023	441,923.00	441,923.00	Unsecured	-	-	No	0.00%	-	-	-	-	
54	Jya and Jay Impex Private Limited	07.02.2023	329,320.00	329,320.00	Unsecured	-	-	No	0.00%	-	-	-	-	
55	Royale fashion	02.01.2023	715,840.00	691,665.00	Unsecured	-	-	No	0.00%	-	-	24,175.00	-	The excess interest claimed by the OC against the interest calculated as per MSME Act is not admitted.
56	Mountain Colors	24.01.2023	666,931.00	666,931.00	Unsecured	-	-	No	0.00%	-	-	-	-	
57	Camel Farms and Finance Private Limited	02.01.2023	10,750,000.00	-	Unsecured	-	-	Yes	0.00%	-	-	10,750,000.00	-	The claim is not admitted as Registered Lease Agreement and GST invoices of Rent or any other details which support the claim amount is not submitted by the OC and the date of execution cannot be confirmed from the unregistered lease agreement submitted and it is evident that the terms of unregistered lease agreement are in total divergence with the claim of rent filed by the OC.
Total			182,912,643.28	105,822,871.43					0.00%			77,089,771.85		